

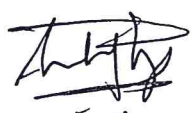
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

6

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/521/KER/ (IB)/2017
NAME OF THE PETITIONER(S) : DR. MOHAMMED HUZAIN K.B
NAME OF THE RESPONDENT(S) : SARGAM BUILDERS PVT LTD
UNDER SECTION : 433 (E) (F)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
i.	Deepa Mariappan for Adv. B. Shanaraj	counsel for respondents 1-5	Deepa
2)	Aachana for P. K. Ibrahim	Counsel for Petitioners	

ORDER

Counsel for the Petitioner present. As seen from the order dated 04.09.2017, the order passed has not been as per the prayer made by the Petitioner, due to which, the Petitioner has filed the memo stating therein that the prayer was to dismiss the petition as withdrawn with liberty to file afresh. Therefore, the order dated 04.09.2017 stands modified to the said extent. The prayer of the Petitioner is allowed. The petition is **dismissed as withdrawn with the liberty to file afresh.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk